

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Axis Trustee Servives Ltd
Vs
GFM Retail Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/189(CHE)/2023

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1532(CHE)/2024

ORDER

Present: Ld. Counsel Shri. Vishwas V Shah for the Applicant / RP.

This application has been filed to take on record the Status report in respect of the CIRP.

Report is taken on record, subject to all just exceptions.

IA/(IBC)/1532(CHE)/2024 is accordingly **disposed of**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)

MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)

MEMBER (JUDICIAL)